

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SLR TECHINFRA PRIVATE LIMITED

(Under Sub Regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along-with PAN/CIN/LLP No.	SLR TECHINFRA PRIVATE LIMITED CIN-U70102DL2001PTC111691 PAN - AAGCS9758J
2	Address of the registered office	308, Tower -V4, Plot No-14, Community Centre, Karkardooma, East Delhi, Delhi-110092
3	URL of website	N/A
4	Details of place where majority of assets are located	Parmesh Business Centre-II, Plot No. 23, Karkardooma Community Centre, Delhi-110092
5	Installed Capacity of main products/service	N/A
6	Quantity and value of main products/services sold in last financial year	Corporate debtor is non-operational
7	Number of Employees/ Workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates subsequent events of process are available at:	It can be obtained from resolution professional through an e-mail request to be sent on slrtechinfra.amitagcs@gmail.com
9	Eligibility of resolution applicant under section 25(2)(h) of the Code is available at:	It can be obtained from resolution professional through an e-mail request to be sent on slrtechinfra.amitagcs@gmail.com
10	Last date for receipt of expression of interest	2 nd September, 2024
11	Date of issue of provisional list of prospective resolution applicants	12 th September, 2024
12	Last date of submission of objections to provisional list	17 th September, 2024
13	Date of issue of final list of prospective resolution applicants	27 th September, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17 th September, 2024
15	Last date for submission of resolution plans	17 th October, 2024
16	Process email id to submit Expression of Interest	slrtechinfra.amitagcs@gmail.com



Mr. Shivanand Chaudhary
Resolution Professional

Reg.No: IBBI/IPA-001/IP-P-02661/2021-2022/14049
P-306, Logix Blossom County, Noida Sector-137, Gautam Buddha Nagar (Uttar Pradesh)
For SLR Techinfra Private Limited

Date: 17th August, 2024
Place: Noida